

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

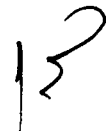
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**Notice**

**Dated: 10.10.2022**


It is notified for information of all the concerned that to bid farewell to Hon'ble Mr. Justice Pankaj Mithal, Chief Justice, High Court of J&K and Ladakh on His Lordship's transfer to the Rajasthan High Court, a Full Court reference is scheduled to be held on the 11<sup>th</sup> October, 2022 at 04:00 P.M., in the Hon'ble Chief Justice's Court room at Srinagar. The learned Advocate General will deliver a farewell address on behalf of the Members of the Bar of UT of Jammu and Kashmir & UT of Ladakh to which Hon'ble the Chief Justice will respond.

**By Order.**

  
**(Sanjeev Gupta)**  
**Registrar General**  
**Dated: 10.10.2022**

No: 35478-504/RG/GS  
**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Member Secretary, J&K Legal Services Authority, Srinagar
5. Registrar Inspection, High Court Wing Srinagar
6. Principal District & Sessions Judge, Srinagar
7. Registrar Judicial, High Court Wing Jammu/Srinagar
8. Joint Registrar (Judicial)/Protocol, High Court Wing Jammu/Srinagar
9. Joint Registrar (Inspection), High Court Wing Srinagar
10. Private Secretary to the Advocate General,  
..... for information and necessary action.
11. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
12. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.

  
**Registrar General**